

**2018**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**No. 3604-A**

**Dated, Calcutta, the 6<sup>th</sup> June, 2018**

**From :** Sri Bibhas Ranjan De,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.

**To :** The District & Sessions Judge,  
(1) Purba Medinipur, (2) Dakshin Dinajpur, (3) Uttar Dinajpur,  
(4) Malda, (5) Murshidabad, (6) Hooghly,  
(7) Cooch Behar, (8) Paschim Medinipur, (9) North 24-Parganas  
(10) South 24-Parganas, (11) Burdwan, (12) Nadia, (13) Howrah,  
(14) Purulia & (15) Chief Judge, City Sessions Court, Calcutta

**Sub :** “On Duty Station Leave” permission for the purpose of attending the Preliminary Test of Limited Competitive Examination-2018, scheduled to be held on 11.06.2018.

Sir,

I am directed to inform you that the Hon'ble Court has been pleased to accord necessary permission to all the eligible officers who are going to appear in the Preliminary Test of Limited Competitive Examination, 2018, scheduled to be held on 11<sup>th</sup> June, 2018 in the Examination Hall of the Public Service Commission, 161-A, S. P. Mukherjee Road, Kolkata-700026, to the following effect :-

“The officers posted in far-off stations covering the districts of Dakshin Dinajpur, Uttar Dinajpur, Jalpaiguri, Cooch Behar, Purulia, Malda and Murshidabad, are permitted to leave their respective places of posting **on 9<sup>th</sup> June, 2018**, while the rest posted in or around Calcutta covering the district of Howrah, Purba Medinipur, Paschim Medinipur, North 24-Parganas, South 24-Parganas, Hooghly, Burdwan and Nadia are permitted to leave their respective places of posting **on 10<sup>th</sup> June, 2018**, and all to remain away therefrom till joining back **soon after the examination is over** and their such absence shall be treated as “**Leave on Duty**”.

I am, accordingly, to request you kindly spare the officers posted in your judgeship for the purpose of attending the preliminary test on production of **Admit Cards** already issued to them, making such arrangements as would be required in their absence. I am also to inform you in this context that ‘**Duplicate Admit Card**’ of the said test will be issued on **8<sup>th</sup> June, 2018** from the Appointment Section, Appellate Side, High Court, Calcutta during the office hours.

Yours faithfully,

**Sd/-**  
**Registrar (Judicial Service)**

**Memo No. 3605-A to 3606-A**

**Copy forwarded to:**

- (1) Registrar, Original Side, High Court, Calcutta and for information and necessary communication to the officers concerned.
- (2) Sri Sourav Bhattacharya, Joint Registrar, Original Side, High Court, Calcutta for information.

High Court, Civil

by the order of High Court  
Sd/-

Dated the 6<sup>th</sup> June, 2018

First Assistant Registrar